NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 36/(MAH)/2016 MA 166/2016

CORAM:

Present:

SHRI M. K. SHRAWAT MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.03.2017

NAME OF THE PARTIES: Mr. Sudeep M. Shah

M/s. Cornelian Properties Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 213, 241-242 of the Companies Act, 2013.

S. No. NAME

SIGNATURE

1. Dr. Deipti Advante Minherh for Respondents Siddhant for Petitioner. Sanghui,

ORDER MA No. 166/2016 in TCP No. 36/213, 241-242/NCLT/MB/MAH/2016

- 1. The Learned Representatives of both the sides are present.
- 2. M.A. No. 166/2016 raising certain preliminary issue to be heard on **24.04.2017**. Date is communicated to both the sides.

Sd/-

M.K. Shrawat Member (Judicial)

Dated: 22.03.2017 My